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C.A.No. 143 OF 2001

ITEM No.33

Court No. 1

SECTION IV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal.No.143/2001

SURINDER SINGH

Appellant (s)

VERSUS

U.O.I. & ORS.

Respondent (s)

(Prayer for interim relief and office report)

Date : 12/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. S.K. Bansal, Adv.
Ms. Savitri Bansal, Adv.
Mr. Harbans Lal Bajaj, Adv.

For Respondent (s) Mr. Altaf Ahmed, ASG.
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Stay confirmed.

.SP1

Kalyani. (S.L. GOYAL) @@
AA
COURT MASTER@@
A AA